

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-69/2004/1124 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rousan Ara Rahman,
District & Sessions Judge,
Sribhumi.

Dated Guwahati, the 21st February, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No. JSD/2025/ Dtd. 19.02.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 19.02.2025, along with station leave permission, from the morning of 19.02.2025 till the morning of 20.02.2025, has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-69/2004/1125 /A, dated 21-02-25
Copy to:

✓ The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

